

(b) and (c) The panel of names recommended by the Search-Cum-Selection-Committee in respect of IIM Ranchi, IIM, Raipur and IIM, Bangalore are under consideration of the Government and the Directors will be appointed shortly.

Common courses for various boards

†859. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to introduce common courses to be offered by CBSE, State Boards, National Institute of Open Schooling and Indian Certificate of Secondary Education (ICSE);

(b) if so, the details thereof; and

(c) if not, the reasons for prevalence of different courses in different boards?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) There is no such proposal under consideration of the Government. Majority of State Boards come under the administrative control of the respective State Governments and it is for them to take a view on introduction of a course in the Board.

Use of unfair means during NIOS examination in Gujarat

†860. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received any complaint from public against copying and unfair means adopted in the National Institute of Open Schooling (NIOS) examination during the month of October, 2016 in Gujarat; and

(b) if so, the details of action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) No complaint has been received from public against copying and unfair means adopted in the National Institute of Open Schooling (NIOS) examination during the month of October, 2016 in Gujarat.

†Original notice of the question was received in Hindi.